



MEETINGS COVERAGE AND PRESS RELEASES

11 JANUARY 2016

SC/12196

Security Council ISIL (Da'esh) and Al-Qaida Sanctions Committee Deletes One Entry from Its Sanctions List

SECURITY COUNCIL PRESS RELEASE

Decision Taken Following Review of Delisting Request Submitted through Office of the Ombudsperson

On 11 January 2016, the Security Council Committee pursuant to resolutions 1267 (1999) and 1989 (2011) and 2253 (2015) concerning ISIL (Da'esh), Al-Qaida and associated individuals, groups, undertakings and entities removed the name below from the ISIL (Da'esh) and Al-Qaida Sanctions List after concluding its consideration of the delisting requests for this name submitted through the Office of the Ombudsperson established pursuant to Security Council resolution 1904 (2009), and after considering the Comprehensive Report of the Ombudsperson on this delisting request.

Therefore, the assets freeze, travel ban and arms embargo set out in paragraph 2 of Security Council resolution 2253 (2015) no longer apply to the name set out below.

A. Individuals associated with ISIL (Da'esh) and Al-Qaida

QDi.157 Name: 1: ABD AL WAHAB 2: ABD AL HAFIZ 3: na 4: na

Name (original script): عبد الوهاب عبد الحافظ

Title: na **Designation:** na **DOB:** 7 Sep. 1967 **POB:** Algiers, Algeria **Good quality a.k.a.:** **a)** Mouloud Ferdjani, born 7 Sep. 1967 in Algeria **b)** Abdelwahab Abdelhafid, born 30 Oct. 1968 in Algeria **c)** Abdel Wahab Abdelhafid, born 30 Oct. 1968 in Algeria **d)** Abdewahab Abdel Hafid, born 30 Oct. 1968 in Algeria **e)** Abedel Wahad Abdelhafio, born 30 Oct. 1968 in Algeria **f)** Abdelouahab Abdelhafid, born 30 Oct. 1968 in El Harrach, Algeria (appears in Algerian passport number 3525282) **Low quality a.k.a.:** **a)** Mourad **b)** Said **c)** Rabah Di Roma **Nationality:** Algerian **Passport no.:** Algerian

passport number 3525282 (issued under name Abdelouahab Abdelhafid (good quality a.k.a. f))
National identification no.: na **Address:** na **Listed on:** 17 Mar. 2004 (amended on 26 Nov. 2004, 9 Sep. 2005, 21 Dec. 2007, 25 Jan. 2010, 16 May 2011, 17 Aug. 2015) **Other information:** Sentenced in absentia in Italy to 5 years of imprisonment. Arrest warrant issued by the Italian authorities on 19 May 2005, cancelled on 18 March 2008. Linked to support for the Organization of Al-Qaida in the Islamic Maghreb (AQIM) (QDe.014). Photo available for inclusion in the INTERPOL-UN Security Council Special Notice. Review pursuant to Security Council resolution 1822 (2008) was concluded on 30 Jul. 2009.

The names of individuals and entities removed from the ISIL (Da'esh) and Al-Qaida Sanctions List pursuant to a decision by the Committee may be found in the "Press Releases" section on the Committee's website. Other information about delisting may be found on the Committee's website at: www.un.org/sc/suborg/en/sanctions/1267/aq_sanctions_list/procedures-for-delisting (https://www.un.org/sc/suborg/en/sanctions/1267/aq_sanctions_list/procedures-for-delisting).

The Committee's ISIL (Da'esh) and Al-Qaida Sanctions List is updated regularly on the basis of relevant information provided by Member States and international and regional organizations. An updated List is accessible on the Committee's website at the following URL:

www.un.org/sc/suborg/en/sanctions/1267/aq_sanctions_list
(https://www.un.org/sc/suborg/en/sanctions/1267/aq_sanctions_list).

The Consolidated United Nations Security Council Sanctions List is also updated following all changes made to the ISIL (Da'esh) and Al-Qaida Sanctions List. An updated version of the Consolidated List is accessible via the following URL: www.un.org/sc/suborg/en/sanctions/un-sc-consolidated-list (<https://www.un.org/sc/suborg/en/sanctions/un-sc-consolidated-list>).

 **For information media. Not an official record.**
